

Annexure - 4

Name of the Corporate Debtor: Epitome Residency Private Limited; Date of commencement of CIRP: 12/06/2023; List of creditors as on: 11/12/2023

List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of creditor	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Guarantee	Whether Related					
1	Wadhwagroup Holdings Pvt. Ltd.	27-06-2023	6,97,670	-	Inter Corporate deposit	-	-	-	-	6,97,670	-	-
2	Indiabulls Commercial Credit Limited	13-07-2023	7,48,04,36,383	5,85,80,83,149	Unsecured Financial Creditor	-	-	-	-	1,62,23,53,234	-	-
3	Indiabulls Housing Finance Limited	13-07-2023	11,14,45,973	8,12,98,331	Unsecured Financial Creditor	-	-	-	-	3,01,47,642	-	-
4	Imperial Heights Tower "C" Co Op Housing Society Ltd	28-06-2023	14,75,68,294	14,75,68,294	Society Claim	-	-	-	-	-	-	-
5	Imperial Heights Tower "D" Co Op Housing Society Ltd	28-06-2023	34,62,69,315	34,62,69,315	Society Claim	-	-	-	-	-	-	-
6	Viceroy Park Co-Operative Housing Society Limited	28-06-2023	8,33,19,201	8,33,19,201	Society Claim	-	-	-	-	-	-	-
7	Imperial Heights Co-Op Housing Society Ltd	29-06-2023	31,25,12,021	31,25,12,021	Society Claim	-	-	-	-	-	-	-
	TOTAL		8,48,22,48,857	6,82,90,50,311						1,65,31,98,546	-	-

General Notes:-

1. We have verified claims submitted by the claimants on the basis of documents and information provided by the claimants only.
2. Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation.
As per communication with each of the respective financial creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors.
3. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
4. Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.